

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 276 of 2013 &  
IA Nos. 441 of 2013 & IA 83 of 2014**

**Dated : 25<sup>th</sup> March, 2014**

**Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**In the matter of :**

**Corporate Power Ltd. ... Appellant(s)**

**Versus**

**Power Grid Corporation of India Ltd. & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Hemant Singh  
Ms. Shikha Ohri

Counsel for the Respondent(s) : Ms. Suparna Srivastava for R-1

**ORDER**

The appellant is filing reply to the application filed by the respondent no.1 for payment today.

Post the matter for further hearing on **3<sup>rd</sup> April, 2014**.

In the meantime, rejoinder, if any, may be filed after serving copy on the other side.

**(Justice Surendra Kumar)  
Judicial Member  
rkt**

**(Rakesh Nath)  
Technical Member**